

GOVERNMENT BILLS

The Marine Aids to Navigation Bill, 2021**

MR. DEPUTY CHAIRMAN: The Marine Aids to Navigation Bill, 2021.
 ..(Interruptions).. श्री जुगलसिंह लोखंडवाला जी, आप अपना भाषण समाप्त करिए।
 ...(व्यवधान)...

श्री जुगलसिंह लोखंडवाला (गुजरात): उपसभापति महोदय, आपने मुझे Marine Aids to Navigation Bill, 2021 पर बोलने का मौका दिया, इसके लिए आपका बहुत-बहुत धन्यवाद।
 ...(व्यवधान)...

श्री उपसभापति: मैं माननीय सदस्यों से अनुरोध करूंगा कि वे अपनी सीट पर जाएं।
 ...(व्यवधान)...प्लीज़, प्लीज़ ...(व्यवधान)...

श्री जुगलसिंह लोखंडवाला: सर, मैं बताना चाहता हूँ कि आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी ने ...(व्यवधान)...

श्री उपसभापति: आप कन्क्लूड करिए। ...(व्यवधान)...

श्री जुगलसिंह लोखंडवाला: वे जिस प्रकार से नये-नये कानून लाए...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Hon. Members, please put on your mask.
 ...(Interruptions)... The Chairman has already given his ruling. ...(Interruptions)...

श्री जुगलसिंह लोखंडवाला: मैं माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी का बहुत-बहुत धन्यवाद करता हूँ। ...(व्यवधान)... इसके साथ-साथ पूर्व मंत्री श्री मनसुख मांडविया जी, जिनकी सोच से यह बिल लाया गया था, ...(व्यवधान)... इसके लिए पूर्व मंत्री माननीय मनसुख मांडविया जी का मैं बहुत-बहुत आभार व्यक्त करता हूँ। ...(व्यवधान)... इसके साथ-साथ मैं नये मंत्री श्री सर्वानंद सोनोवाल जी और श्री शान्तनु ठाकुर जी को बहुत-बहुत बधाई देता हूँ।...(व्यवधान).... मैं इस महत्वपूर्ण बिल के लिए उनको बहुत-बहुत बधाई देता हूँ। ...(व्यवधान).... मैं इस बिल को सपोर्ट करता हूँ। ...(व्यवधान).... साथ में सदन के सभी सदस्यों से विनती करता हूँ, आग्रह करता हूँ कि आप इस बिल का समर्थन कीजिए और इस बिल को पास कीजिए। ...(व्यवधान).... मैं आप सब से विनती करता हूँ। जय हिन्द, वंदेमातरम्। भारत माता की जय।

** Further discussion continued from the 19th July, 2021.

MR. DEPUTY CHAIRMAN: Now, Shri Tiruchi Siva. ...(*Interruptions*)... Shri Venkataramana Rao Mopidevi. ...(*Interruptions*)... माननीय सदस्यगण, लेजिस्लेटिव काम हमारा एक बड़ा दायित्व है। कृपया आप सब अपनी सीट पर जाएं और इसे पूरा करें। ...(**व्यवधान**)... वेल में आना, स्लोगन लगाना, मास्क न पहनना, कोविड का अनुपालन न करना कितना सही है, यह मैं आपके ऊपर सोचने के लिए छोड़ता हूँ। ...(**व्यवधान**)... Shri Bikash Ranjan Bhattacharyya. ...(*Interruptions*)... Please. ...(*Interruptions*).. Shri Vishambhar Prasad Nishad. ...(*Interruptions*)... Mopideviji, please start. ...(*Interruptions*)...

SHRI VENKATARAMANA RAO MOPIDEVI (Andhra Pradesh): Hon. Deputy Chairman, Sir, at the outset, I would like to thank you for giving me an opportunity, on behalf of my Party, YSR Congress Party, to put forth our views on the Marine Aids to Navigation Bill, 2021. ...(*Interruptions*)...

Mr. Deputy Chairman, Sir, as we know, before 1927, there was no uniform system of management of lighthouse services in British India which included Myanmar, Pakistan, Bangladesh and also various Princely States. ...(*Interruptions*)... As a first step to centralise the administration of lighthouses, the then Government decided to enact the said 1927 Act to administer thirty-two lighthouses in the then six districts, namely Aden, Karachi, Bombay, Madras, Calcutta and Rangoon. ...(*Interruptions*)... However, Mr. Deputy Chairman, Sir, since 1927, technology has advanced substantially in the field of marine aids to navigation such as vessel traffic services. ...(*Interruptions*)... Today the role of marine aids to navigation has moved from a purely passive one to interactive and technology guiding aids such as "Visual Aids to Navigation" and "from Radio to Digital Based Aids to Navigation". ...(*Interruptions*)... Hence, the roles of the Government and the Director-General, appointed under Section 3 of the said Act, have considerably widened. ...(*Interruptions*)... However, the lack of statutory framework for such new ecosystem caused by technological advancement has resulted in operational difficulties. ...(*Interruptions*)...

श्री उपसभापति: श्री वेंकटारमन राव की स्पीच के अलावा और कोई बात रिकॉर्ड पर नहीं जाएगी। ...(**व्यवधान**)...

SHRI VENKATARAMANA RAO MOPIDEVI: Therefore, in order to provide the necessary statutory framework to reflect the technological advancement in marine aids to navigation and the expanded role of regulators and operators so that our

country will be compliant to the obligations under the maritime treaties and international instruments to which India is a party, a new guideline in the form of Act is necessary. ...(*Interruptions*)... Mr. Deputy Chairman, Sir, in this regard, this Bill is a well thought-out one and also timely. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please conclude your speech. ...(*Interruptions*)...

SHRI VENKATARAMANA RAO MOPIDEVI: It is the need of the hour that the Government has decided to make the proposed legislation by repealing the 1927 Act. ...(*Interruptions*)... Sir, I would conclude in five minutes. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please conclude. ...(*Interruptions*)...

SHRI VENKATARAMANA RAO MOPIDEVI: Hence, Mr. Deputy Chairman, Sir, the Marine Aids to Navigation Bill, 2021, provides for the following changes, which are welcome. ...(*Interruptions*)... It provides to use the term "marine aids to navigation" instead of "lighthouse" in order to statutorily recognise and enable further use of modern forms of aids to navigation. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please conclude your speech, Mr. Rao. ...(*Interruptions*)...

SHRI VENKATARAMANA RAO MOPIDEVI: Sir, I demand renaming of the existing Director General of Lighthouse and Lightships as the Director General of Marine Aids to Navigation and to provide for a framework for establishment, operation and management of aids to navigation and vessel traffic services. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please conclude your speech; you have already taken your time. ...(*Interruptions*)...

SHRI VENKATARAMANA RAO MOPIDEVI: Sir, in the interest of Andhra Pradesh ...(*Interruptions*)... The issues needed to be addressed with respect to the State of Andhra Pradesh are that 95 per cent of India's trade by volume and 70 per cent by value is through maritime transport. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Mr. Rao, please conclude. I am inviting the other speaker to speak. ...(*Interruptions*)... Mr. Bikash Ranjan Bhattacharyya, please speak.

SHRI VENKATARAMANA RAO MOPIDEVI: Sir, Indian ports handled 1.2 billion MT of cargo in 2019-20 and policy reforms like 100 per cent FDI, Make in India...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Vishambhar Prasad Nishad ...(Interruptions)... Shri Binoy Viswam ...(Interruptions)... Please go back to your seats and speak. ...(Interruptions)...

The House stands adjourned till 3.00 p.m.

The House then adjourned at six minutes past two of the clock.

*The House reassembled at three of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

MR. DEPUTY CHAIRMAN: The Marine Aids to Navigation Bill, 2021. ..(Interruptions).. Dr. Fauzia Khan. ...(Interruptions)... Shrimati Priyanka Chaturvedi. ...(Interruptions)... Hon. Minister to reply.

THE MINISTER OF PORTS, SHIPPING AND WATERWAYS; AND THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL): Mr. Deputy Chairman, Sir, I thank the hon. Members, Shri Subhash Chandra Singh, Dr. Banda Prakash, Kanakamedala Ravindra Kumarji, Shri G. K. Vasam, Shri Jugalsinh Lokhandwala and Shri Venkataramana Rao Mopidevi for their expressions of important concern about the Maritime sector, particularly whatever they have spoken. ...(Interruptions)... This is definitely going to help us to take up the entire Bill forward with a positive note. ...(Interruptions)... These issues raised by some of the hon. Members have already been addressed in the Bill.

श्री उपसभापति : माननीय सदस्य कृपया अपनी-अपनी सीट्स पर जाएं और हाउस को चलने दें। विधायिका का काम बहुत महत्वपूर्ण काम है।...(व्यवधान)...

SHRI SARBANANDA SONOWAL: Sir, this Bill will provide legal framework to adopt the latest technologies, meet the requirement of best global practices for safe and secure navigation and protection of marine environment. This Bill will repeal the 90 years old pre-independence Act and replace it with the new Act which will provide

holistic progress and development in the field of Marine Aids to Navigation. ...(*Interruptions*)...

Sir, this will also help the fishermen, coastal and international trade, lighthouse tourism in and around Indian Coast and boost maritime sector. This Bill also provides for safe, pollution free and efficient practices in Indian waters. ...(*Interruptions*)... A lot has been stated by Members in the history of marine navigation in India. We have glorious 5000-year-old history of sea navigation. ...(*Interruptions*)... We want to align our navigation system with the latest world class technology. Thank you, Sir.

MR. DEPUTY CHAIRMAN: We shall take up the Marine Aids to Navigation Bill, 2021. The question is:

"That the Bill to provide for the development, maintenance and management of aids to navigation in India; for training and certification of operator of aids to navigation, development of its historical, educational and cultural value; to ensure compliance with the obligation under the maritime treaties and international instruments to which India is a party and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: Please go back to your seats. .(*Interruptions*)... Please go back to your seats. मैं division देना चाहता हूँ, आप लोग अपनी सीट्स पर जाएं। आप रूल्स जानते हैं। आप इतना शोर कर रहे हैं इसलिए division लाना सम्भव नहीं है।...(**व्यवधान**)... Please go back to your seats. मैं अपील करता हूँ, कृपया आप लोग अपनी सीट्स पर जाएं।...(**व्यवधान**)... Please go back to your seats. Please go back to your seats. ...(*Interruptions*)... जब तक आप well में हैं, division सम्भव नहीं है।...(**व्यवधान**)... Please go back to your seats. ...(*Interruptions*)... Please go back to your seats. ...(*Interruptions*)... मैं division के लिए कहने वाला हूँ। Please go back to your seats. Otherwise, division is not possible. Please go back to your seats. ...(*Interruptions*)... Please go back to your seats. ...(*Interruptions*)... Please go back to your seats for division. ...(*Interruptions*)... Division तब होगा, जब आप लोग अपनी सीट्स पर जाएंगे। कृपया अपनी सीट्स पर जाएं, हम division के लिए तैयार हैं।...(**व्यवधान**)... आप लोग division नहीं चाहते हैं इसलिए सीट्स पर नहीं जा रहे हैं।...(**व्यवधान**)... Please go back to your seats. ...(*Interruptions*)...

We shall now take up Clause-by-Clause consideration of the Bill.

SHRI BINOY VISWAM (Kerala): Sir, I want division. *...(Interruptions)...*

श्री उपसभापति : Well में खड़े होकर आप division नहीं माँग सकते। *...(व्यवधान)...*

Clauses 2 to 52 were added to the Bill.

MR. DEPUTY CHAIRMAN: Please go back to your seats. *...(Interruptions)...*Please go back to your seats. *...(Interruptions)...*

We shall now take up Clause 1, the Enacting Formula, the Preamble and the Title of the Bill. *...(Interruptions)...*

SHRI BINOY VISWAM: Sir, I want division. *...(Interruptions)...*

SHRI DEREK O'BRIEN (West Bengal): Sir, I want division. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please. *...(Interruptions)...*

Clause 1, the Enacting Formula, the Preamble and the Title were added to the Bill.

MR. DEPUTY CHAIRMAN: Please go back to your seats. *...(Interruptions)...*Now, Mr. Minister.

SHRI SARBANANDA SONOWAL: Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted.

SHRI DEREK O'BRIEN: Sir, I have a point of order. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please go back to your seats. There cannot be a point of order in this disorder. *...(Interruptions)...*The House is adjourned till 4.00 p.m.

The House then adjourned at seven minutes past three of the clock.

The House reassembled at four of the clock,
THE VICE-CHAIRMAN (DR. SASMIT PATRA) *in the Chair.*